

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP (CAA) No. 15/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Tirupati Minerals Pvt. Ltd. & Ors.
Under Section	230-232

For Petitioner (s)

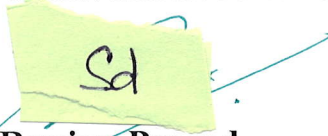
Mr. Umesh Ch. Sahoo, Adv.

For Respondent (s)

:

ORDER

Matter heard. Reserved for Order.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)